GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 5023 TO BE ANSWERED ON 26.03.2018

SKILL DEVELOPMENT INITIATIVE PROGRAMME

5023. SHRIMATI SUPRIYA SULE: SHRI VIJAYKUMAR GAVIT:

SHRI P.R. SUNDARAM: SHRI MOHITE PATIL VIJAYSINH SANKARRAO: SHRI SATAV RAJEEV: SHRI DHANANJAY MAHADIK:

DR. HEENA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government is implementing the Skill Development Initiatives (SDIs) under the Modular Employable Schemes and if so, the details thereof:
- (b) the details of main salient features of the initiatives along with financial and physical targets and achievements during each of the last three years and the current year, State/UT-wise;
- (c) the number of beneficiaries under SDIs;
- (d) whether Vocational Training Provider (VTP) are registered under the SDIs and if so, the details thereof, State/UT-wise;
- (e) whether assessing bodies are affiliated with SDIs and if so, the details therof, State/UT-wise; and
- (f) whether the Government has contemplated any action to stop the SDIs programme and if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE)

- (a) The Government had implemented Skill Development Initiative (SDI) under Modular Employable Schemes from May 2007 to 31-03-2017. Under the scheme persons were trained on modular courses through net work of Vocational Training Providers (VTPs) located in different parts of the country. Skill acquired by the them were assessment by Assessing Bodies which has no role in training.
- (b) to (d) Salient features of scheme were:-
- (i) Demand driven short term training courses based on Modular Employable Skills (MES) identified and decided in consultation with Industry.
- (ii) Optimum utilization of available existing infrastructure to make training cost effective.
- (iii) Flexible delivery mechanism (part time, weekends, full time, and onsite) to suit needs of various target groups.

- (iv) Testing of skills of an individual acquired informally in competency and issue of NCVT certification on qualifying it successfully.
- (v) Testing of skills of trainees by independent assessing bodies which do not involve in training delivery, to ensure an impartial assessment by the employer itself.
- (vi) Essence of the scheme is in the certification on vocational training from the NCVT that is nationally and internationally recognized in world of work in the Government (Center and State) as well as private sector. Statement indicating the State/UT-wise details of the number of beneficiaries under SDI scheme during the last three financial years is at Annexure -I
- (e) Assessing bodies were empanelled under SDI scheme.
- (f) The SDI scheme has already been closed down.

Annexure -I
Statement indicating the State/UT-wise details of the number of VTPS and beneficiaries under SDI scheme during the last three financial years from the closing of scheme were.

	_	VTP Registered	FY 2013-14	FY 2014-15	FY 2015-16
S.N.	State				(as on 31.03.16)
1	Andaman & Nicobar Islands	20	1775	1716	730
2	Andhra Pradesh	687	28245	13050	16505
3	Bihar	532	5909	11767	9149
4	Chandigarh	18	1408	842	101
5	Chhattisgarh	966	22888	49536	22089
6	Dadra & Nagar Haveli	1	61	00	00
7	Daman & Diu	1	112	110	197
8	Delhi	218	49423	16282	7652
9	Goa	11	00	00	00
10	Gujarat	925	52935	52659	17357
11	Haryana	235	11101	15043	4577
12	Himachal Pradesh	121	8738	4906	2626
13	Jammu and Kashmir	269	24304	4987	1380
14	Jharkhand	174	36682	32395	12933
15	Karnataka	1163	175439	39959	9159
16	Kerala	351	21065	14107	3827
17	Lakshadweep	6	02	00	00
18	Madhya Pradesh	1852	192243	43718	30530
19	Maharashtra	490	76476	53038	5679
20	Odisha	204	44206	24049	52216
21	Puducherry	11	00	00	00
22	Punjab	367	26690	37712	503
23	Rajasthan	181	3320	1802	13623
24	Tamil Nadu	1106	127954	42122	5789
25	Uttar Pradesh	110	38527	82698	209833
26	Uttarakhand	105	9461	2125	5875
27	West Bengal	1353	122138	140282	15130
28	Arunachal Pradesh	53	1735	7235	2688
29	Assam	171	29958	40256	2928
30	Manipur	44	3256	1982	1885
31	Meghalaya	79	1049	6124	5290
32	Mizoram	81	155	2150	2600
33	Nagaland	146	3828	12567	3869
34	Sikkim	10	52	1450	304
35	Tripura	16	2296	1912	996
36	Telangana	475	00	15125	4888
